

Plan will be done as a long term objective depending upon availability of resources; and for which no definite time limit can be indicated.

Rehabilitation of Jhuggi-Jhompri Colonies

3703. DR. LAL BAHADUR RAWAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of jhuggi-jhompri colonies in North Delhi;

(b) whether the Government propose to allot flats/plots to rehabilitate the people of said colonies;

(c) if so, by when;

(d) whether the Government propose to shift the jhuggi-jhompri colony of Mangolpuri; and

(e) if so, the time by which the said proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No survey has been recently carried out in this respect.

(b) As per present policy, only those eligible J. J. Clusters are considered for shifting and resettlement where the land is required by the land owning agencies for project purposes.

(c) It is for the land owning agencies to indicate to DDA the schedule of shifting the JJ Clusters from their land.

(d) and (e). The information is being collected and will be laid on the Table of the Sabha.

[English]

Supply of Drinking Water to SCs/STs Dominated Areas of Kerala.

3704. SHRIMATI SUSEELA GOPALAN:
SHRI V. S. VIJAYAAR-AGHAVAN:
SHRI KODIKKUNNIL SURESH:
SHRI THAYIL JOHN
SHRI K. MURALEE DHARAN:
PROF. K. V. THOMAS
SHRI P. C. THOMAS:

Will the PRIME MINISTER be pleased to state:

(a) the details of the drinking water projects of Kerala pending with the Union Government for approval;

(b) the number of projects out of them meant for SCs/STs;

(c) the action taken or proposed to be taken on each of them separately; and

(d) the funds allocation proposed to be made to Kerala for various rural development programmes during 1992-93, programme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIUTTAMBHAI H. PATEL): (a) to (c). 11 Rural Water Supply Schemes at an estimated cost of Rs. 27.17 crores were received in November, 1991. They were examined and the State Government was requested in December, 1991 to send certain clarifications which are still awaited.

(d) Allocations of funds to Kerala and other States/UTs. for various rural development programmes for 1992-93 have not been finalised so far.